

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3109
ANSWERED ON:15.03.2000
PURULIA ARMS DROP CASE
TUFANI SAROJ

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian Government have received any request from Government of Russia to minimise the period of life imprisonment of four Russian citizens in Purulia arms drop case;
- (b) whether similar request has also been received from the Government of U.K.; and
- (c) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR EXTERNAL AFFAIRS

(SHRI AJIT KUMAR PANJA)

(a) Yes, Sir.

(b) No, Sir.

(c) In their interaction with the Russian authorities, Government have maintained that the judiciary in India is independent and that the law takes its own course.